

an>

Title: Motion Regarding Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 – Extension of Time (motion adopted).

श्री एस.एस.अहलुवालिया (दार्जिलिंग): महोदया, मैं प्रस्ताव करता हूँ:

"कि यह सभा भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकार और पारदर्शिता का अधिकार (दूसरा संशोधन) विधेयक, 2015 पर संयुक्त समिति का प्रतिवेदन प्रस्तुत करने का समय संसद के वर्तमान सत्र (मानसून सत्र 2015) के तीसरे सप्ताह के पहले दिवस तक बढ़ाती है।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 upto the First day of the Third week of current Session of Parliament (Monsoon Session 2015)."

The motion was adopted.

HON. SPEAKER: Members showing placards, please go out. No placards can be shown. I am sorry.

...(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.10 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Hon. Deputy Speaker in the Chair)

...(Interruptions)

14.01 hrs

At this stage, Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

14.01 ½ hrs

At this stage, Shri Kotha Prabhakar Reddy and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

HON. DEPUTY SPEAKER: Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time and the rest will be treated as lapsed.

...(Interruptions)

